

**IN THE INCOME TAX APPELLATE TRIBUNAL  
(DELHI BENCH 'E' : NEW DELHI)**

**SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER  
and  
SHRI KUL BHARAT, JUDICIAL MEMBER**

**ITA No.2895/DEL/2022**

Multiples Good Faith Foundation,  
B-3/42, Safdarjung Enclave,  
South West Delhi,  
Safdarjung Enclave,  
Delhi – 110 029.

**(PAN : AANCM5534F)**  
**(APPELLANT)**

vs. Pr.CIT (Exemption),  
Delhi.

**(RESPONDENT)**

ASSESSEE BY : None

REVENUE BY : Application for adjournment

Date of Hearing : 13.11.2023

Date of Order : 13.11.2023

**ORDER**

**PER SHAMIM YAHYA, ACCOUNTANT MEMBER :**

This appeal filed by the assessee is directed against the order of Id. CIT (Exemption), Delhi dated 21.09.2022.

2. Vide letter dated 02.11.2023, assessee prayed for withdrawal of the present appeal. Accordingly, this appeal filed by the assessee is dismissed as withdrawn.

**Order pronounced in the open court on this 13<sup>TH</sup> day of November, 2023.**

**Sd/-  
(KUL BHARAT)  
JUDICIAL MEMBER**

**sd/-  
(SHAMIM YAHYA)  
ACCOUNTANT MEMBER**

**Dated the 13<sup>th</sup> day of November, 2023  
TS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT (A)
- 5.CIT(ITAT), New Delhi.

AR, ITAT  
NEW DELHI.